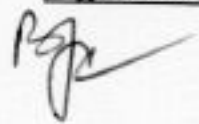


ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2020

NAME OF THE COMPANY: Morphogenesis V/s Bricktown Developers Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Babita Jain	Advocate	Applicant	
2.				

CP NO. (IB) 501/ALD/2019

Ms. Babita Jain, PCS for the petitioner/operational creditor is present.

The present petition has been filed under Section 9 of IBC, 2016 by the petitioner/operational creditor (hereinafter referred to as the petitioner) against the corporate debtor (hereinafter referred to as the respondent) for recovery of defaulted amount of Rs.51,51,937.66/- which is due and to be paid to the petitioner by the respondent for the services provided to the respondent by the petitioner. It is stated that the date of default is 05.09.2019.

It is contended that the pursuant to earlier order of this Court dated 10.12.2019 compliance affidavit has been filed, which is on record and stated that claim has also been admitted, which is authenticated by Income Tax Traces site, that TDS has been deducted.

It is contended that the defaulted amount was not paid inspite of demand therefore, notice under Section 8 was sent to the respondent, which was duly received by him.

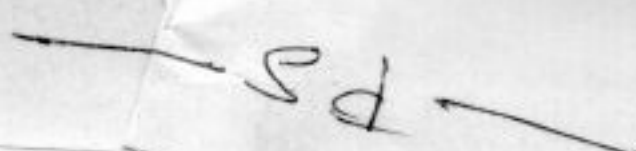
It is contended that respondent also sent reply to the notice under Section 8 sent by the petitioner; a copy which has been annexed at page no. 63 to 72 of the petition, wherein the respondent disputed the petitioner claim and if there is any dispute, the parties should refer the matter for arbitration.

An advance copy of the present petition has also been sent to the respondent by speed post, the copy of which has been appended with the present petition.

Issue notice by all modes including the process of Court and Dasti. Counsel for the petitioner is directed to file tracking report along with Affidavit of service before the Registry of this Bench by the next date of listing.

Put up on 28.01.2020.

Dated: 03.01.2020


(Justice Rajesh Dayal)
MEMBER (J)